

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 303
CP No. 13/213/221/JPR/2018
Under Section 216, 213 and 221 of
Companies Act, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors. ...Petitioners

Versus

The Rajasthan Industrial Gases Ltd. ...Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Petitioner : Naresh Kumar Sejvani, Adv.
For the Respondent : Amol Vyas, Adv.

ORDER

Heard Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Petitioner. Mr. Amol Vyas, Adv. appearing on behalf of the Respondent. Pleadings are complete in this matter. List the matter for final submissions on 18.09.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep/Chandra Joshi)
Judicial Member

July 16, 2024